

LOK SABHA

**UNSTARRED QUESTION No. 4105
TO BE ANSWERED ON FRIDAY, THE 9th DECEMBER, 2016**

PROPOSAL FOR INVESTMENTS

4105. SHRI RAJU SHETTY:

Will the Minister of FINANCE be pleased to state:

- a) the number of proposals of large investment which the Cabinet Committee on Investment has cleared since its notification;
- b) the number of investment proposals still pending and the reasons for their pendency;
- c) the total investment both domestic and foreign in infrastructure projects in the last three years;
- d) whether there has been a decline in the investments compared to previous years; and
- e) if so, the reasons therefor and the steps taken by the Government to boost investments in infrastructure sector?

ANSWER

**MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b): As per information received from the Project Monitoring Group (PMG), set up in Prime Minister's Office with a view to putting in place an institutional mechanism to track stalled projects, both in the public and private sectors involving investment of Rs.1000 crore or more, or any other critical projects in sectors such as infrastructure, manufacturing, etc., issues pertaining to 468 projects with an investment of Rs 16.78 lakh crore have been resolved. 258 projects, in sectors such as coal, civil aviation, mines, petroleum, power, roads, etc, are pending as on 05.12.2016 for resolution of issues at different levels, for want of various clearances, land, etc.

(c) & (d): Details of the on-going central sector infrastructure projects are given below:-

Sr No	Period	Total no. of projects	Sanctioned cost (Rs in Crore)
1	As on 31.03.2014	710	9,24,307.04
2	As on 31.03.2015	751	10,28,235.95
3	As on 31.03.2016	1076	12,38,517.07
4	As on 30.09.2016	1174	14,46,253.04

(e): Government has taken steps to mobilize funds from various sources for development of infrastructure including establishment of Infrastructure Debt Funds, issuing guidelines for creation of Real Estate/Infrastructure business trusts, relaxation in External Commercial Borrowing (ECB) and Foreign Direct Investment (FDI) norms, encouraging of Public Private Partnerships (PPPs) in infrastructure, issuing a Harmonized List of Infrastructure, establishing the India Infrastructure Finance Company Limited (IIFCL) etc. Government is also taking various additional steps to increase investment in infrastructure including through public investment, establishing a fund that can leverage its equity, reviewing the sharing of risks in PPP projects, etc.